

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL, CHENNAI**

Customs Appeal No. 40083/2025

(Arising out of Order in Appeal Seaport C. Cus. II No. 358 to 393/2024 dated 15.4.2024 passed by the Commissioner of Customs (Appeals – II), Chennai)

M/s. Float Glass Centre

No. 23/55, Devarajan Street
Park Town, Chennai – 600 003.

Appellant

Vs.

Commissioner of customs

Chennai II Commissionerate
Custom House, 60, Rajaji Salai
Chennai – 600 001.

Respondent

APPEARANCE :

Shri R. Sethu Prabakaran, Advocate for the Appellant
Shri Sanjay Kakkar, Authorized Representative for the Respondent

CORAM

Hon'ble Shri M. Ajit Kumar, Member (Technical)

Hon'ble Shri Ajayan T.V., Member (Judicial)

Date of Hearing : 08.08.2025

Date of Decision: 02.09.2025

The appeal is allowed. For order, see order of 02.09.2025 in Customs
Appeal No. 40891/2024.

(AJAYAN T.V.)

Member (Judicial)

(M. AJIT KUMAR)

Member (Technical)

Rex